

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 330/00046/2016

Allahabad this the 12th day of September, 2018

Hon'ble Mr. Rakesh Sagar Jain, Member-J
Hon'ble Mr. Mohd. Jamshed, Member - A

Bir Bahadur Yadav.

Applicant

By Advocate: Mr. Vimal Kumar

Vs.

Union of India and others.

Respondents

By Advocate: Mr. Rishi Kumar

O R D E R

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J

Even in the revised call, none for the applicant. Shri Rishi Kumar, learned counsel for the respondents is present.

2. After perusal of the earlier order sheets, it transpires that the applicant's counsel was not present. It seems that the applicant has lost interest to pursue his O.A. Accordingly, the O.A. stands dismissed in default and for non-prosecution.

Member- A

Member- J

/M.M/